COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>APPEAL NO. 133 OF 2018 & IA NO. 591 OF 2018</u>

Dated: 26th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

GSPL India Gasnet Limited

...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board

...Respondent(s)

Counsel for the Appellant(s) : Ms. Telma Raju

Counsel for the Respondent(s) : Mr. Prashant Bezboruah

<u>ORDER</u>

Admit. Learned counsel for the respondent may file reply on or before 07.12.2018 with advance copy to the other side. Thereafter, rejoinder may be filed on or before 24.12.2018 with advance copy to the other side.

List the matter on <u>11.01.2019</u>.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur) Chairperson

ts/mk